

Regd. Post with A/D

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 14th June, 2017.

No.HC.XV.04/2017/ 111 /RV. After consideration of the representation, dated 19.05.2018, submitted by Shri Manwar Ali, Presiding Officer, Labour Court, Dibrugarh, the High Court has been pleased to treat the period of suspension w.e.f. 17.03.2017 to 18.09.2017 in respect of Shri Ali, as on duty for the purpose of pension only, and for the said period he will not be entitled to anything except subsistence allowance.

By Order

Sd/- M.K.Kalita
REGISTRAR (VIGILANCE)

Memo No. HC.XV.04/2017/ 111-A /RV., Date: 14/06/2018

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action with reference to High Court Memo. No.HC.XV.44/2006/pt./32-A/RV., dated 17.03.2017, and High Court Memo. No.HC.XV.04/2017/190-A/RV., dated 18.09.2017
3. The District and Sessions Judge, Dhubri, Pin. 783301, for information.
4. The Registrar- cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Manwar Ali, Presiding Officer, Labour Court, Dibrugarh, Pin.786001 for information with reference to his representation dated 19.05.2018.
6. The Deputy Director, Assam Govt. Press, Bamunimaidan Guwahati-21, for publication of the above notification in the Assam Gazette.
7. The Treasury Officer, Bilasipara, District-Dhubri, Pin-783348/ Dhubri, Pin.783301 for information with reference to High Court Memo. No.HC.XV.44/2006/pt./32-A/RV., dated 17.03.2017, and High Court Memo. No.HC.XV.04/2017/190-A/RV., dated 18.09.2017.
8. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
9. The C.A. to Registrar General, Gauhati High Court, Guwahati.

14/6/18
REGISTRAR (VIGILANCE)

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14/6/18